

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 76 OF 2016 &
IA NO. 185 OF 2016**

Dated: 23rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Chhattisgarh State Power Trading Co. Ltd. Appellant(s)
Vs.
Bharat Aluminium Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Ambuj Dixit for R-1
Mr. Ravin Dubey for R-2
Mr. Ravi Sharma for R-3

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js